

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP/MP/ 69 of 2019 [TP/MP/ 199/2016(CP 198 of 2007) with TP/MP/ 199-A/2016(CA 112 of 2013)]

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2020

Name of the Company:

Jagran Prakashan Ltd  
V/s  
Jagran Publication Pvt Ltd & Ors

Section:

397-398 of Companies Act

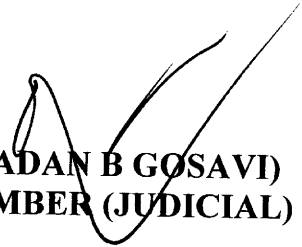
**ORDER**

Learned Counsel Mr. Chetan Acharya appeared for Respondent no. 2

No one appeared for Petitioner.

The matter stands adjourned to 06.11.2020 for further consideration.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 11th day of September, 2020.